

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No.255 of 2013**

**Dated : 31<sup>st</sup> October, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Delhi Transco Ltd. .... Appellant(s)**

**Versus**

**Delhi Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadri

**ORDER**

Admit. Issue notice to the Respondents returnable on 13.12.2013.  
Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **13.12.2013.**

**(V.J. Talwar)**  
**Technical Member**  
ts/kt

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**